बनाया गया था। इसलिए मैं कहना चाहता हूं कि आप सब से पहले उस कानून को implement करें, उस कानून को कोल्ड स्टोरेज से निकालिए और इन्हें जगह दीजिए।

सर, देश में नगरों और छोटे-छोटे कर्स्बों की आबादी बढ़ रही है। उन कस्बों में आबादी के हिसाब से इन के लिए सब्जी मार्केट बनाइए, इन रेहड़ी व ठेले वालों के लिए जगह बनाइए। आप उनके लिए निश्चित जगह नहीं बनाते हैं, इसलिए वे सड़क के किनारे खड़े रहते हैं। उन्हें बैंक से कर्जा दिलवाइए, उनका इंश्योरेंस करवाइए। मैं कहना चाहूंगा कि सरकार उनकी तरह-तरह से मदद करे। सर, सरकार रोजगार देने की बात तो करती है...

MR. DEPUTY CHAIRMAN: Time is over. ...(Interruptions)... Okay.

श्री अली अनवर अंसारीः *

MR. DEPUTY CHAIRMAN: Time is over. It is not going on record. ...(Interruptions)...

SHRI TAPAN KUMAR SEN (West Bengal): Sir, they represent 45 per cent of the country's workforce. ...(*Interruptions*)... सर, ज्यादातर राज्यों में कानून बने हैं, लेकिन उस कानून के आधार पर रूल्स अभी तक frame नहीं हुए हैं। ...(व्यवधान)... कानून पारित हुए बहुत दिन हो गए हैं, लेकिन उसके implementation की किसी को परवाह नहीं है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Okay. ...(Interruptions) ...

श्री हरिवंश (बिहार)ः सर, मैं स्वयं को इस विषय से सम्बद्ध करता हूं।

श्री शरद यादव (बिहार)ः सर, मैं भी स्वयं को इस विषय से सम्बद्ध करता हूं।

श्री पी. एल. पुनिया (उत्तर प्रदेश)ः सर, मैं भी स्वयं को इस विषय से सम्बद्ध करता हूं।

श्री राम नाथ टाकूर (बिहार): सर, मैं भी स्वयं को इस विषय से सम्बद्ध करता हूं।

SHRI TAPAN KUMAR SEN: Sir, I also associate myself with the matter raised by Shri Ali Anwar Ansari.

SHRI RITABRATA BANERJEE (West Bengal): Sir, I also associate myself with the matter raised by Shri Ali Anwar Ansari.

Concern over vulgur and abusive content being shown in T.V. serials

SHRI P. BHATTACHARYA (West Bengal): Sir, I would like to bring to your kind notice the episodes and serials being shown on TV nowadays, which has created a lot of problems in our society. It is very important kindly to observe the TV serials, (both at the national and the State level), you will see all sorts of social crimes, mala fide and fraud events are shown regulerly. How all these things have

^{*} Not recorded.

18 Matters raised

[Shri P. Bhattacharya]

to be shown in TV serial(s)? That has created a terrific impact on teenage boys and girls. It has been seen from crime reports that crime in our country has increased. One of the reasons they reported that it is due to TV serials shown in different electronic media, which have created such a bad impact in the minds of the people to react in the society. So, the time has come to control them. I am sorry to tell you, Sir, in our country, there is no law on behalf of the Government, either the State Government or the Central Government. So we shall have to see that a law must be enacted immediately as they can control such criminal activity through TV serial(s). Otherwise it would be very difficult to maintain harmony in our society.

Sir, another very important thing is this. These TV serials what is shown in different electronic media, all the times, they have to collect their advertisement, etc. They are injecting some sort of nastiest scenarios through TV serial(s), which is really very unfortunate for the people to observe in the society. So, I would request the Government through you that it should come forward to take necessary steps to control these things. Thank you, Sir.

SHRI K. C. RAMAMURTHY (Karnataka): Sir, I associate myself with the matter raised by Shri P. Bhattacharya.

SHRI K. SOMAPRASAD (Kerala): Sir, I also associate myself with the matter raised by Shri P. Bhattacharya.

Need for fast-track courts for justice in cases where minor girls are sexually attacked

SHRI C. P. NARAYANAN (Kerala): Sir, I want to bring to the notice of the House the continuing reports of minor girls and even infants being sexually attacked; and some of them are even murdered. Now, this is a very unfortunate thing and this is continuing. A couple of years back, we remember, we had passed a legislation in both Houses of Parliament introducing stringent punishment for sexual attack on girls in the background of *Nirbhaya* incident. Even, in spite of that stringent legislation, what we find is that such incidents are increasing in number. So, I suggest to the Government that fast track courts may be instituted to try such cases so that culprits may be tried and punished immediately.

Secondly, in these incidents, the reports show that the immediate relatives, teachers and even some respectable members of society, are involved in such activities. In that background, I request the Government to institute a comprehensive study of emotional, psychic, social and cultural aspects of such happenings so that such blots on our society may be prevented in future. Thank you, Sir.